

Annexure-1

Name of the corporate debtor: Micro Power Technology Pvt. Ltd; Date of commencement of liquidation: 03.02.2021
List of stakeholders as on: 31.03.2021

List of secured financial creditors

(Amount in ₹)

Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Remarks, if any				
		Date of receipt	Amount claimed	Amount of claim of admitted claim	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted		Amount of contingent claim	Amount of mutual dues, that may be set off	Amount of rejected claim	Amount of claim under verification
Union Bank of India ²	FC-1	26.02.21	5681356	5681356	Financial	0	No	Mortgage of immovable property bearing Flat No. SF-02 with roof rights, plot NO.435, Sector-4, Vaishali, Ghazababad in the name of Mr. Jitender Kumar (CD)	5681356	100	NIL	NIL	NIL	NIL	As per the information the property had been sold by the bank for Rs. 46,51,000/- and the amount is lying with the FC as the DRT Lucknow passed the orders for maintaining Status Quo and the next date of hearing is 15.04.2021
Tata Capital Financial Services Ltd	FC-2	02.03.21	427728	427728	Financial	0	No	Hypotheca of vehicle bearing Registration DL2CT2001, Hyundai, Grandi10 Sportz 1.1	427728	100	NIL	NIL	NIL	NIL	Vehicle seized by creditor, value assessed by FC as per valuation report dated 25.3.2021 is Rs. 185000/-

